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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to lay on the Table:-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Parliament, Secretariats of the President and Vice-President, for the year 2010-2011.

(Placed in Library, See No. LT 1886/15/10)

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Finance, for the year 2010-2011.

(Placed in Library, See No. LT 1887/15/10)

(3) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Finance, for the year 2010-2011.

(Placed in Library, See No. LT 1888/15/10)

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): I beg to lay on the Table:-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Health and Family Welfare, for the year 2010-2011.

(Placed in Library, See No. LT 1889/15/10)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Health and Family Welfare, for the year 2010-2011.

(Placed in Library, See No. LT 1890/15/10)

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): I beg to lay on the Table:-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of New and Renewable Energy, for the year 2010-2011.

(Placed in Library, See No. LT 1891/15/10)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of New and Renewable Energy, for the year 2010-2011.

(Placed in Library, See No. LT 1892/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): On behalf of Shri S. Jaipal Reddy, I beg to lay on the Table:-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Urban Development, for the year 2010-2011.

(Placed in Library, See No. LT 1893/15/10)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Rajghat Samadhi Committee, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajghat Samadhi Committee, New Delhi, for the year 2008-2009.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 1894/15/10)

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the

Companies Act, 1956:-

- (i) Review by the Government of the working of the Kolkata Metro Rail Corporation Limited, Kolkata, for the year 2008-2009.
- (ii) Annual Report of the Kolkata Metro Rail Corporation Limited, Kolkata, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1895/15/10)

- (5) (i) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Development Authority, New Delhi, for the year 2008-2009, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Development Authority, New Delhi, for the year 2008-2009.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 1896/15/10)

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF TOURISM (KUMARI SELJA): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Housing and Urban Poverty Alleviation, for the year 2010-2011.

(Placed in Library, See No. LT 1897/15/10)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Water Resources, for the year 2010-2011.

(Placed in Library, See No. LT 1898/15/10)

जनजातीय कार्य मंत्री (श्री कांति लाल भूरिया): अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

1. वर्ष 2010-2011 के लिए जनजातीय कार्य मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 1899/15/10)

2. जनजातीय कार्य मंत्रालय के वर्ष 2010-2011 के परिणामी बजट की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 1900/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): On behalf of Shri Prithviraj Chavan, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions):-

- (i) Outcome Budget of the Department of Science and Technology, for the year 2010-2011.

(Placed in Library, See No. LT 1901/15/10)

- (ii) Outcome Budget of the Department of Scientific and Industrial Research, for the year 2010-2011.

(Placed in Library, See No. LT 1902/15/10)

- (iii) Outcome Budget of the Department of Space, for the year 2010-2011.

(Placed in Library, See No. LT 1903/15/10)

(iv) Outcome Budget of the Ministry of Earth Sciences, for the year 2010-2011.

(Placed in Library, See No. LT 1904/15/10)

(v) Outcome Budget of the Department of Bio-Technology, Ministry of Science and Technology, for the year 2010-2011.

(Placed in Library, See No. LT 1905/15/10)

(vi) Detailed Demands for Grants of the Department of Space, for the year 2010-2011.

(Placed in Library, See No. LT 1906/15/10)

(vii) Detailed Demands for Grants of the Ministry of Earth Sciences, for the year 2010-2011.

(Placed in Library, See No. LT 1907/15/10)

(viii) Detailed Demands for Grants of the Ministry of Science and Technology, for the year 2010-2011.

(Placed in Library, See No. LT 1908/15/10)

(ix) Detailed Demands for Grants of the Department of Atomic Energy, for the year 2010-2011.

(Placed in Library, See No. LT 1909/15/10)

(x) Detailed Demands for Grants of the Ministry of Personnel, Public Grievances and Pensions and Union Public Service Commission, for the year 2010-2011.

(Placed in Library, See No. LT 1910/15/10)

(2) A copy each of the following Notifications (Hindi and English versions) under clause (3) of Article 320 of the Constitution:-

- (i) The Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 2010 published in Notification No. G.S.R. 12(E) in Gazette of India dated 6th January, 2010.
- (ii) G.S.R. 57(E) published in Gazette of India dated 3rd February, 2010 containing corrigendum to the Notification No. G.S.R. 727(E) dated 7th October, 2009.

(Placed in Library, See No. LT 1911/15/10)

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): I beg to lay on the Table:-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Women and Child Development, for the year 2010-2011.

(Placed in Library, See No. LT 1912/15/10)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Women and Child Development, for the year 2010-2011.

(Placed in Library, See No. LT 1913/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Raja Rammohun Roy Library Foundation, Kolkata, for the year 2008-2009, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Raja Rammohun Roy Library Foundation, Kolkata, for the year 2008-2009.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 1914/15/10)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Public Library, Delhi, for the year 2008-2009.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 1915/15/10)

(5) A copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Minister during various sessions of Eighth, Ninth, Tenth, Eleventh, Thirteenth, Fourteenth and Fifteenth Lok Sabha :-

EIGHTH LOK SABHA

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1. Statement No. XXXV Eighth Session, 1987

(Placed in Library, See No. LT 1916/15/10)

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NINTH LOK SABHA

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2. Statement No. L Second Session, 1990

(Placed in Library, See No. LT 1917/15/10)

TENTH LOK SABHA

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3. Statement No. XLVI Fourth Session, 1992

(Placed in Library, See No. LT 1918/15/10)

4. Statement No. XXXI Fifteenth Session, 1995

(Placed in Library, See No. LT 1919/15/10)

5. Statement No. XXIV Sixteenth Session, 1996

(Placed in Library, See No. LT 1920/15/10)

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ELEVENTH LOK SABHA

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6. Statement No. XXXVIII Third Session, 1996

(Placed in Library, See No. LT 1921/15/10)

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THIRTEENTH LOK SABHA

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7. Statement No. XLIII Second Session, 1999

(Placed in Library, See No. LT 1922/15/10)

8. Statement No. XLVIII Third Session, 2000

(Placed in Library, See No. LT 1923/15/10)

9. Statement No. XXVIII Fifth Session, 2000

(Placed in Library, See No. LT 1924/15/10)

10. Statement No. XXXIV Ninth Session, 2002

(Placed in Library, See No. LT 1925/15/10)

11. Statement No. XXXI Tenth Session, 2002

(Placed in Library, See No. LT 1926/15/10)

12. Statement No. XXVII Eleventh Session, 2002

(Placed in Library, See No. LT 1927/15/10)

13. Statement No. XXVIII Twelfth Session, 2003

(Placed in Library, See No. LT 1928/15/10)

14. Statement No. XXV Thirteenth Session, 2003

(Placed in Library, See No. LT 1929/15/10)

15. Statement No. XXIV Fourteenth Session, 2004

(Placed in Library, See No. LT 1930/15/10)

FOURTEENTH LOK SABHA

16. Statement No. XXI Second Session, 2004

(Placed in Library, See No. LT 1931/15/10)

17. Statement No. XIX Third Session, 2004

(Placed in Library, See No. LT 1932/15/10)

18. Statement No. XIX Fourth Session, 2005

(Placed in Library, See No. LT 1933/15/10)

19. Statement No. XVII Fifth Session, 2005

(Placed in Library, See No. LT 1934/15/10)

20. Statement No. XVI Sixth Session, 2005

(Placed in Library, See No. LT 1935/15/10)

21. Statement No. XV Seventh Session, 2006
(Placed in Library, See No. LT 1936/15/10)
22. Statement No. XIII Eighth Session, 2006
(Placed in Library, See No. LT 1937/15/10)
23. Statement No. XII Ninth Session, 2006
(Placed in Library, See No. LT 1938/15/10)
24. Statement No. XI Tenth Session, 2007
(Placed in Library, See No. LT 1939/15/10)
25. Statement No. IX Eleventh Session, 2007
(Placed in Library, See No. LT 1940/15/10)
26. Statement No. VIII Twelfth Session, 2007
(Placed in Library, See No. LT 1941/15/10)
27. Statement No. VI Thirteenth Session, 2008
(Placed in Library, See No. LT 1942/15/10)
28. Statement No. IV Fourteenth Session, 2008
(Placed in Library, See No. LT 1943/15/10)
29. Statement No. III Fifteenth Session, 2009
(Placed in Library, See No. LT 1944/15/10)

FIFTEENTH LOK SABHA

30. Statement No. II Second Session, 2009
(Placed in Library, See No. LT 1945/15/10)
31. Statement No. I Third Session, 2009
(Placed in Library, See No. LT 1946/15/10)

(6) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Planning, for the year 2010-2011.

(Placed in Library, See No. LT 1947/15/10)

(7) A copy of the Outcome Budget (Hindi and English versions) of the Planning Commission, for the year 2010-2011.

(Placed in Library, See No. LT 1948/15/10)

(8) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Culture, for the year 2010-2011.

(Placed in Library, See No. LT 1949/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): On behalf of Shri S.S. Palanimanickam, I beg to lay on the Table:-

(1) A copy of the Report (Hindi and English versions) on Trend and Progress of Housing in India 2006.

(Placed in Library, See No. LT 1950/15/10)

(2) A copy of the Coinage of the One Hundred Rupees and Five Rupees coined to commemorate the occasion of "125 Birth Anniversary of Dr. Rajendra Prasad" Rules, 2010 (Hindi and English versions) published in the Notification No. G.S.R. 87(E) in Gazette of India dated the 19th February, 2010 under sub-section (3) of Section 21 of the Coinage Act, 1906.

(Placed in Library, See No. LT 1951/15/10)

(3) A copy each of the following Notifications (Hindi and English versions) under Section 27 of the Insurance Regulatory and Development Authority Act, 1999:-

(i) The Insurance Regulatory Development Authority (Regulations of Licensing, Professional Requirements and code of Conduct of Insurance Surveyor and Loss Assessors Regulations, 2000) published in Notification No. F. No. IRDA/Notification/2/49/2009 in Gazette of India dated the 7th January, 2010.

(ii) The Insurance Regulatory Development Authority (Regulations of Licensing, Professional Requirements and code of Conduct of Insurance Surveyor and Loss Assessors Regulations, 2000) published in Notification No. F. No. IRDA/Notification/2/50/2009 in Gazette of India dated the 7th January, 2010.

(Placed in Library, See No. LT 1952/15/10)

(4) A copy each of the following Notifications (Hindi and English versions) under Section 74 of the Prevention of Money Laundering Act, 1999:-

(i) The Prevention of Money-laundering (the manner of forwarding a Copy of the Order of Provisional Attachment of Property along with the Material, and Copy of the Reasons along with the Material in respect of Survey, to the Adjudicating Authority and its period of Retention) Amendment Rules, 2009 published in Notification No. G.S.R. 18(E) in Gazette of India dated the 7th January, 2010, together with an explanatory memorandum.

(ii) The Prevention of Money-laundering (Forms, Search and Seizure and the Manner of Forwarding the Reasons and Material to the Adjudicating Authority, Impounding and Custody of Records and the Period of Retention) Amendment Rules, 2009 published in Notification No. G.S.R. 19(E) in Gazette of India dated the 7th January, 2010, together with an explanatory memorandum.

(iii) The Prevention of Money-laundering (the manner of forwarding a Copy of the Order of Retention of Seized Property along with the Material to the Adjudicating Authority and the period of its Retention) Amendment Rules, 2009 published in Notification No. G.S.R. 20(E) in Gazette of India dated the 7th January, 2010, together with an explanatory memorandum.

(iv) The Prevention of Money-laundering (Maintenance of Records of the Nature and Value of Transactions, the Procedure and Manner of Maintaining and Time for Furnishing Information and Verification and Maintenance of Records of the Identity of the Clients of the Banking Companies, Financial Institutions and Intermediaries) Amendment Rules, 2010 published in Notification No. G.S.R. 76(E) in Gazette of India dated the 12th February, 2010, together with an explanatory memorandum.

(v) The Financial Intelligence Unit-India, Ministry of Finance, Senior Technical Officer (Group 'A') Recruitment Rules, 2010 published in Notification No. G.S.R. 29(E) in Gazette of India dated the 13th January, 2010, together with an explanatory memorandum.

(vi) The Financial Intelligence Unit-India, Ministry of Finance, Additional Director (Group 'A') Recruitment Rules,

2010 published in Notification No. G.S.R. 30(E) in Gazette of India dated the 13th January, 2010, together with an explanatory memorandum.

(Placed in Library, See No. LT 1953/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): I beg to lay on the Table a copy of the Telecommunication Mobile Number, Portability (Amendment) Regulations, 2010 (Hindi and English versions) published in the Notification No. 116-1/2010-MN in Gazette of India dated the 29th January, 2010 under Section 37 of the Telecom Regulatory Authority of India Act, 1997.

(Placed in Library, See No. LT 1954/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): I beg to lay on the Table:-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Power, for the year 2010-2011.

(Placed in Library, See No. LT 1955/15/10)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Power, for the year 2010-2011.

(Placed in Library, See No. LT 1956/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the International Institute for Population Sciences, Mumbai, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Institute for Population Sciences, Mumbai, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 1957/15/10)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Health and Family Welfare, New Delhi, for the year 2008-2009.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 1958/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the

Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Ranchi Ashok Bihar Hotel Corporation Limited, Patna, for the year 2008-2009.

(ii) Annual Report of the Ranchi Ashok Bihar Hotel Corporation Limited, Patna, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1959/15/10)

(b) (i) Review by the Government of the working of the Pondicherry Ashok Hotel Corporation Limited, Puducherry, for the year 2008-2009.

(ii) Annual Report of the Pondicherry Ashok Hotel Corporation Limited, Puducherry, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1960/15/10)

(c) (i) Review by the Government of the working of the Assam Ashok Hotel Corporation Limited, Guwahati, for the year 2008-2009.

(ii) Annual Report of the Assam Ashok Hotel Corporation Limited, Guwahati, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (a) and (c) of (1) above.

(Placed in Library, See No. LT 1961/15/10)

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Tourism, for the year 2010-2011.

(Placed in Library, See No. LT 1962/15/10)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology and Applied Nutrition, Srinagar, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management Catering Technology and Applied Nutrition, Srinagar, for the year 2008-2009.

(Placed in Library, See No. LT 1963/15/10)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology, Thiruvananthapuram, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management Catering Technology, Thiruvananthapuram, for the year 2008-2009.

(Placed in Library, See No. LT 1964/15/10)

(6) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Tourism, for the year 2010-2011.

(Placed in Library, See No. LT 1965/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): I beg to lay on the Table:-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Social Justice and Empowerment, for the year 2010-2011.

(Placed in Library, See No. LT 1966/15/10)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 2008-2009.

(ii) Annual Report of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 1967/15/10)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Pandit Deendayal Upadhyaya Institute for the Physically Handicapped, New Delhi, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pandit Deendayal Upadhyaya Institute for the Physically Handicapped, New Delhi, for the year 2007-2008.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 1968/15/10)
